

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-16/2002/3021/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 11th April, 2023.

Sub: **Station leave permission.**

Ref:- No. DJ(G) 3660/2023 dated 04.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 06.04.2023 till the morning of 10.04.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-16/2002/3022/dated 11/04/23

Copy to.

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
